

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 65/RP/2016 in Petition No. 18/TT/2015

Subject : Review Petition No.65/RP/2016 in Petition No. 18/TT/2015
under Section 94(2) of the Electricity Act, 2003

And in the matter of:

Review Petition No. 66/RP/2016 in Petition No. 528/TT/2014

Subject : Review Petition No. 66/RP/2016 in Petition No. 528/TT/2014
under Section 94(2) of the Electricity Act, 2003

And in the matter of

Review Petition No. 18/RP/2017 in Petition No. 92/TT/2011

Subject : Review Petition No.18/RP/2017 in Petition No. 92/TT/2011
under Section 94(2) of the Electricity Act, 2003

And in the matter of

Review Petition No. 19/RP/2017 in Petition No. 94/TT/2011

Subject : Review Petition No.19/RP/2017 in Petition No. 94/TT/2011
under Section 94(2) of the Electricity Act, 2003

Date of Hearing : 11.7.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Sri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Applicant : Greenko Budhil Hydro Power Pvt. Ltd.

Respondents : Power Grid Corporation of India Limited and 17 others

Parties present : Shri Nimesh Jha, Advocate, GBHPPL
Shri Hemant Singh, Advocate, GBHPPL
Ms. Suparna Srivastava, Advocate, PGCIL

Record of Proceedings

Learned counsel for the Review Petitioner requested for one week time to file rejoinder to the reply filed by PGCIL vide affidavit dated 15.6.2017. This was not



objected by the learned counsel of PGCIL. The Commission allowed the Review Petitioner's request.

2. The Commission directed the Review Petitioner to file its rejoinder, with an advance copy to the respondents, by 28.7.2017. The Commission further directed to list the matter on 17.8.2017.

By order of the Commission

sd/-
T. Rout
Chief (Law)

